

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3429
ANSWERED ON:30.11.2010
FOOD SECURITY PROGRAMME
Badal Harsimrat Kaur

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to bring a comprehensive Food Security Programme in the country;
- (b) if so, the details thereof;
- (c) whether water security is one of the prerequisites for achieving food security;
- (d) if so, whether the Government proposes to bring water security and make water security a necessary tool/policy for achieving food security; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): The Government is committed to enact a National Food Security Act (NFSA) which, inter alia, envisages entitling every family below poverty line to a certain quantity of food grains each month at subsidized prices. The National Advisory Council (NAC) has since made certain recommendations on 23.10.2010 on the proposed National Food Security legislation. For further advancing food and nutritional security, the NAC has, inter alia, recommended consideration of measures for revitalizing agriculture, ensuring universal access to safe water, etc. The recommendations of NAC and other stakeholders will be considered by the Empowered Group of Ministers (EGoM) constituted to consider various issues regarding the proposed law on food security. Based on directions of EGoM, the draft bill would be prepared and further action taken.